

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

(A)

ORDERS OF THE BENCH

Date of Order: 30.10.2015

CP No. 291/00042/2015 (OA No. 200/2011)

Mr. C.B.Sharma, counsel for the applicant

Mr. Rajendra Vaish, counsel for respondents

It is informed that the directions issued by this Tribunal have been complied with.

The contempt petition is dismissed without prejudice to the rights of the applicant to challenge the order against which he is aggrieved and if so advised. The notices issued to the respondents are discharged.



(MS.MEENAKSHI HOOJA) (JUSTICE HARUN-UL-RASHID)
Member (A) Member (J)



Adm/